

CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH, MUMBAI.

ORIGINAL APPLICATION No.89/2016

Date of Decision: 24.01.2019.

CORAM: R. VIJAYKUMAR, MEMBER (A)
R.N. SINGH, MEMBER (J)

Shri Kumar Srinivasan
Presently posted as Income Tax officer,
O/o The Principal Chief Commissioner of
Income Tax, Aayakar Bhavan, M.K. Road,
Churchgate, Mumbai 400 020.
R/at Flat No.6, Bldg. No.A1-65, Snehadham
Bldg., Gokuldham, Goregaon (E),
Mumbai 400 063. ... ***Applicant***
(Applicant in person)

VERSUS

1. Union of India,
Through the Secretary,
Ministry of Finance, Dept. of Revenue,
North Block, New Delhi 110 001.
2. The Chairman,
Central Board of Direct Taxes,
North Block, New Delhi 110 001.
3. The Principal Chief Commissioner of
Income Tax, Cadre Controlling Authority,
Aayakar Bhavan, M.K. Road, Churchgate,
Mumbai 400 020. ... ***Respondents***
(Advocate Shri M.N. Mulla, proxy counsel
for Advocate Shri A.M. Sethna)

ORDER (Oral)

Per : R. Vijaykumar, Member (A)

Applicant appeared in person and submits that he wishes to withdraw the OA as he has retired from service and the application has become infructuous. He has

also placed on record written request dated 24.01.2019 in this regard.

2. In the circumstances, the OA is dismissed as withdrawn. MA No.281/2017 stands closed. No order as to costs.

(R.N. Singh)
Member (J)

(R.Vijaykumar)
Member (A)

dm.